

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2348/99

New Delhi this the 7th Day of March 2000

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

H.V. Ashoka Kumar,
S/o Late Shri H.K.V. Iyer,
R/o C-4-E/225, Pocket 11,
Janakpur,
New Delhi-11058.

Applicant

By Advocate : None

Vs.

1. Union of India,
Through the Secretary,
Research and Analysis Wing,
Cabinet Secretariat,
Government of India,
Room No. 7, Bikaner House Annexe,
Shahjehan Road,
New Delhi-110 011.

2. The Director of Accounts
Cabinet Secretariat (Special Wing),
Government of India,
East Block, IX,
Level V, R.K.Puram
New Delhi-110 066.

Respondents

By Advocate: None

O R D E R (oral)

SHRI JUSTICE ASHOK AGARWAL:

While in service of the Cabinet Secretariat, the applicant was transferred to SB Imphal. This was way back on 4.5.1990. The applicant did not join at the place of his transfer. He absented himself from duty. By an order passed on 24.4. 1997, he was compulsorily retired. By the present O.A. all that he seeks his fixation of his pension in the revised scale in terms of the recommendations of the Fifth pay Commission. He also claims payment of interest. He has made several representations in this behalf. Last of such representation is dated 20.7.1999.

[Signature]

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2. Respondents have put in their counter and inter alia averred as under:

"That in view of the peculiarity of the present case of the applicant, the matter relating to revision of the pension of the applicant is being examined in consultation with the DP&PW. This process is likely to take some more time".

Hence, We find that the prayer contained in this O.A. is under active consideration of the respondents. Having regard to the aforesaid facts, we dispose of the O.A. by directing the respondents to examine the claim of the applicant for revision of pension and pass suitable orders expeditiously and in any event within a period of six months from the date of service of this Order.


(Ashok Agarwal)

Chairman


(V.K. Majotra)

Member (A)

Mittal